

sale and storage of plastic bags in notified places including fruit and vegetable outlets of Mother Dairy, Amul, DMS, etc. This notification is not applicable to packing of milk and milk products. The Government of NCT of Delhi is holding meetings of concerned Departments/Agencies from time to time and asking them to carry out inspections and book cases to ensure effective implementation of this notification. No study has been made by the Government of NCT of Delhi to assess the impact of ban on plastic bags.

#### **Foreign investment in food processing**

3241. SHRI SANJAY RAUT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether several foreign investment proposals have been approved for setting up of food processing units in the country, particularly in Maharashtra;

(b) if so, the details thereof; and

(c) the impact of such investment on domestic small food processing industries?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) and (b) Yes, Sir. Out of a total of 141 foreign direct investment inflows in the food processing sector during Eleventh Five Year Plan period (April 2007-March 2009) amounting to USD 171.72 million, 48 inflows amounting to USD 28.73 million pertained to Maharashtra region, comprising of Maharashtra, Dadra and Nagar Haveli, Daman and Diu.

(c) Foreign Direct Investment (FDI) complements and supplements domestic investment. FDI brings in, apart from capital, state-of-art technology and best managerial practices, thereby providing better access to the domestic industry to foreign technology and integration into the global market. The extant policy permits FDI under the automatic route in most sectors/activities, including Food Processing Industries. No specific criteria have been laid down for FDI into sectors under the automatic route. However, proposals requiring prior Government approval are considered by the Foreign Investment Promotion Board (FIPB), an Inter-Ministerial recommendatory body, which takes into account the policy and sectoral guidelines for FDI. The FIPB also examines whether the proposal would jeopardize an existing joint venture or technology transfer/trade mark agreement if any, in the same field in India. There is no definitive indication about the adverse impact of FDI on the small food processing units and no data is available centrally regarding effect of FDI on the domestic industry.

#### **Mega food parks**

3242. SHRI GIREESH KUMAR SANGHI:

DR. T. SUBBARAMI REDDY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether with individual units investing Rs. 2500 crore special purpose vehicles bringing in Rs. 700 crore and the Central Government contributing Rs. 500 crore, a sum of Rs. 3700 crore